

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) Shri Gowardhan Lal Obhrai was the Director of Press and Publication Department of the United Nations. He has been with the Organisation for about 20 years.

On 21 June, 1972, Shri Obhrai sent a letter to the United Nations Secretary-General, Dr. Kurt Waldheim, stating that he had differences on policy matters with the Secretary-General, and would, on this basis, like to tender his resignation. These policy matters related to the functioning of the Press and Publication Department of the United Nations as well as the UN Centre for Economic and Social Information.

Furthermore, Shri Obhrai did not see eye to eye with the policies of the authorities concerning :

(a) the accreditation of certain journalists to the United Nations. The decision by the UN to withdraw accreditation on certain bases was objected to by Shri Obhrai;

(b) the problem of the use of languages in the Press and Publication organs of the UN. Shri Obhrai did not agree with the decision that only two languages, French and English, should be used in these Organizations;

Shri Obhrai being an employee of the Secretariat would naturally come under the Rules and Regulations of the Secretariat concerning UN Secretariat Personnel.

नेवेली लिग्नाइट निगम द्वारा निर्धारित उत्पादन का वार्षिक लक्ष्य

389. श्री जगदीश प्रसाद माथुर :

श्री रत्न लाल जैन :

श्री डी० के० पटेल :

श्री लाल आडवाणी :

क्या इस्पात और खान मंत्री यह बताने को कृपा करेंगे कि :

(क)गत तीन वर्षों के दौरान, वर्षवार नेवेली लिग्नाइट निगम द्वारा निर्धारित उत्पादन का वार्षिक लक्ष्य क्या था और कितना उत्पादन हुआ ; और

(ख) उक्त अवधि में निगम के लाभों का ब्यौरा क्या है तथा उस पर सरकार की क्या तिक्रिया है ?

†[ANNUAL TARGET PRODUCTION FIXED BY NEYVELI LIGNITE CORPORATION

389. SHRI JAGDISH PRASAD MATHUR :

SHRI RATTAN LAL JAIN :

SHRI D. K. PATEL :

SHRI LAL K. ADVANI :

Will the Minister of STEEL AND MINES be pleased to state :

(a) the annual target of production fixed by the Neyveli Lignite Corporation and production during the last three years; year-wise; and

(b) what are the details of their profits during the said period and what is Government's reaction thereon?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाह नवाज खाँ) : (क) नेवेली लिग्नाइट निगम द्वारा निर्धारित वार्षिक उत्पादन लक्ष्य और विगत तीन वर्षों में वास्तविक उत्पादन का विवर, इस प्रकार है:—

वर्ष	लिग्नाइट	विजली (शुद्ध)		यूरीया		लोको		
	(लाख टनों में)	(मि० किवा० घंटों में)		(टनों में)		(टनों में)		
	लक्ष्य	वास्तविक	लक्ष्य	वास्तविक	लक्ष्य	वास्तविक	लक्ष्य	वास्तविक
70-71	42.81	2200	2242	1,00,000	88,166	1,52,000	1,36,233	
71-72	33.10	1880	1801	75,000	68,988	90,000	72,328	
72-73	37.25	2200	2168	50,000	43,079	72,000	72,911	

†[] English translation.

(ख) विगत तीन वर्षों के दौरान निगम ने कोई लाभ उठाजित नहीं किया उक्त कालावधि के दौरान उपगत हानियाँ इस प्रकार हैं :—

(लाख रुपये में)

1969-70 . . .	204.73
1970-71 . . .	1073.24
1971-72 . . .	1238.00
	(अंतिम)

निगम के असंतोषजनक कार्यकरण के कारणों और उसके लिए उपचारी उपायों के ज्ञात करने

के लिए सरकार ने प्रो० के० वी० मुब्रमण्यन् की अध्यक्षता में समिति नियुक्त की। विशेषज्ञ समिति की सिफारिशों के आधार पर सरकार उसके कार्यकरण का उत्तमता की दृष्टि से उचित कदम उठा रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN) : (a) The annual production target fixed by the Neyveli Lignite Corporation and the actual production during the last three years yearwise, are given below :—

Year	Lignite (lakhtonnes)		Power(Nett) (Mil.KWhrs)		Urea (Tonnes)		Leco (Tonnes)	
	Target	Actual	Target	Actual	Target	Actual	Target	Actual
1969-70 . . .	42	42.81	2200	2242	1,00,000	88,166	1,52,000	1,36,233
1970-71 . . .	35	33.10	1880	1810	75,000	68,588	90,000	72,328
1971-72 . . .	36	37.25	2200	2168	50,000	43,079	72,000	72,911

(b) The Corporation has not earned any profit during the last three years. The losses suffered by them during the said period are as follows :

1969-70 .	Rs. 204.73 Lakhs
1970-71 .	Rs. 1073.24 ,,
1971-72 .	Rs. 1238.00 ,, (Provisional)

Government appointed a Committee headed by Prof. K. V. Subramanian to find out causes and cures for the unsatisfactory performance of the Corporation. Based on the recommendations of the Expert's Committee, Government is taking suitable steps to improve its performance.]

COMPLAINT TO I.L.O. REGARDING TRADE UNION RIGHT

390. SHRI SASANKASEKHAR SANYAL: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the attention of Government has been drawn to the complaint

filed by the West Bengal State Committee of the CITU to the I.L.O. regarding suppression of trade union rights in West Bengal;

(b) if so, the details of the complaint made; and

(c) the action taken by Government in the matter?

THE MINISTER OF LABOUR & REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes, Sir,

(b) The main allegation made in the complaints is that in West Bengal the Congress (R) Party was trying to destroy, by various means, unions affiliated to the C.I.T.U. The police and the civil administration of West Bengal were alleged to be helping the Congress (R) Party in this endeavour.

(c) The complaints raised a number of points which were not strictly germane to trade union rights. In accordance with the practice followed in the